

FORM G (Revised)
INVITATION FOR EXPRESSION OF INTEREST FOR
VARADHARAJA FOODS PRIVATE LIMITED OPERATING IN BUSINESS OF FOOD PROCESSING SECTOR
AT SALEM, KRISHNAGIRI DISTRICT, TAMILNADU.

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/CIN/LLP No.	Varadharaja Foods Private Limited. PAN.:AADCV0061A CIN: U15130TZ2009PTC015235
2	Address of the registered office	Plot No.74, Ground Floor, Akhshaya Apartments, 4 th Street, New Fairlands, Salem, Tamilnadu-636016
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	Krishnagiri District, Tamilnadu
5	Installed capacity of main products/services	Not Available.
6	Quantity and value of main products/services sold in last financial year	Quantity: Not Available Value: 9,90,48,075.73
7	Number of employees/workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All documents can be obtained by sending email at Process E-mail id.: varadharajafoods.ibc@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending email at Process E-mail id.: varadharajafoods.ibc@gmail.com
10	Last date for receipt of expression of Interest	14/05/2023
11	Date of issue of provisional list of prospective resolution applicants	24/05/2023
12	Last date for submission of objections to provisional list	29/05/2023
13	Process email id to submit EOI	Varadharajafoods.ibc@gmail.com



- 1) All the EOI's received will be reviewed by RP as well as the CoC and thereafter further information/documents related to the process will be provided to the shortlisted parties. The RP/CoC shall have discretion to change the criteria for the EOI at any point of time.
- 2) RP/CoC reserves the right to cancel or modify the process/application/timeline without assigning any reasons and without any liability whatsoever.
- 3) Further details are set out in detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in EOI.
- 4) This Form G is being published under regulation 36A (4)(A) r/w. provisions of regulation 36 B of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Kiran Martin Golla
Resolution Professional
Reg. No. IBBI/PA-002/IP-N00787/2019-20/12483
Add. : Flat No.1704, T-3, Raheja Tipco Heights, Rani Sati
Marg, Malad-E, Mumbai-400097, Maharashtra.

For **VARADHARAJA FOODS PRIVATE LIMITED**

Date: 29/04/2023
Place: Mumbai

